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OA 899/04

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. No. 28-X-04

Order dated 09/01/2007

Notice issued to all resp^{ts}

Ld. Counsel for the Applicant is absent. Mr. O. N. Ghosh, Lt. Additional Standing Counsel for the Respondents is present.

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So

Common AD. In R-3 lack & is kept in OA 898/04.

Records shows that the Applicant is absent continuously since 24.12.2004. It seems that the Applicant has lost interest in the case, hence, the O.A. is dismissed for non-appearance.

ADs in R-1, 2 & 4 not back.

App memo/contr not filed.

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Reg

Order dt. 24.12.04

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Members (Admn.)

Vice-Chairman

Applicant is absent on call. AD returned after service from R-3 who is absent and no steps have been taken to file counter. ADs not returned from R-1, 2 and 4 yet although notice was sent on 2.11.04 by Regd AD. Hence, service is treated sufficient on them.

Call on 1.2.05 for appearance and filing of counter.

24/12/07
REGISTRAR